

The motion was adopted.

Clause 1. the Enacting Formula and the Long Title were added to the Bill.

SHRI K. V. THANGKA BALU: I beg to move: "That the Bill, as amended be passed."

MR. DEPUTY SPEAKER: The question is: "That the Bill, as amended, be passed."

The motion was adopted.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS) (SHRI MUKUL WASNIK): Sir, I have to make one request, Capt. Satish Sharma, who had to move for consideration the Bill on Oil and Natural Gas Commission is not keeping well and has requested the hon. Speaker that this Bill can be taken up a little later. In the meantime we can take up Jammu and Kashmir Demands for Grants. . . . (Interruptions). . . . We can take it up today. We will have to start sitting late because we have not been able to complete the Business the way we had intended earlier. We can atleast sit upto 7 o' clock today. (Interruptions)

SHRI BASUDEB ACHARIA (BANKURA): Tomorrow we can sit upto 7 o' clock, but today we have agreed to adjourn after passing of the Bill. . . . (Interruptions). . . . Many Members will speak on Kashmir. (Interruptions)

SHRI MUKUL WASNIK: We can continue the discussion tomorrow but we can start the discussion today (Interruptions)

MR. DEPUTY SPEAKER: Kindly oblige to cooperate. As Capt. Satish Sharma has sent a letter making a request, so we will just

start the discussion today and continue tomorrow.

MR. DEPUTY SPEAKER: We will now take up Item Nos. 15 and 16 together. Item No. 15 is discussion and Voting on the Demands for Grants (Jammu and Kashmir) for 1993-94.

[Translation]

SHRI MADAN LAL KHURANA (SOUTH DELHI): Let the Budget be introduced today, but we may have the discussion tomorrow.

SHRI SHARAD YADAV (MADHEPURA): The feelings of the House should be respected. The House should be run with the general consensus of the House.

[English]

MR. DEPUTY SPEAKER: You have got lot of things to say

18.10 hrs.

JAMMU AND KASHMIR BUDGET, 1993-94

Demands for Grants (Jammu and Kashmir), 1993-94

[English]

MR. DEPUTY SPEAKER: Motion moved: "That the respective sums not exceeding the amount on Revenue Account and Capital Account shown in the Fourth column of the Order Paper, be granted to the President out of the Consolidated Fund of the State of Jammu and Kashmir to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1994, in respect of the heads of demands entered in the second column thereof against Demands 1 to 27".

DEMANDS FOR GRANTS-BUDGET (JAMMU AND KASHMIR) FOR 1993-94 SUBMITTED TO THE VOTE OF THE LOK SABHA

No. of Demand	Name of Demand	Amount of Demands for Grants on Account voted by the House on 29-3-1993		Amount of Demands for Grants submitted to the vote of the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3	4	5	6
1.	General Administration Department	8,50,87,000	1,15,71,000	8,50,87,000	1,15,71,000
2.	Home Department	90,89,37,000	29,75,000	90,89,36,000	29,75,000
3.	Planning and Development Department	1,20,18,000	3,50,00,000	1,20,18,000	3,50,00,000
4.	Information Department	4,64,27,000	20,50,000	1,64,26,000	20,50,000
5.	Ladakh Affairs Department	35,84,16,000	25,88,18,000	—	—
6.	Power Development Department	139,29,30,000	120,84,75,000	139,29,30,000	120,84,75,000
7.	Education Department	113,66,43,000	7,80,00,000	113,66,43,000	7,80,00,000
8.	Finance Department	53,51,37,000	5,25,00,000	53,51,37,000	5,25,00,000
9.	Parliamentary Affairs Department	73,68,000	—	73,68,000	—
10.	Law Department	2,98,97,000	—	2,98,97,000	—
11.	Industries and Commerce Department	15,57,35,000	38,00,68,000	15,57,36,000	38,00,68,000
12.	Agriculture, Rural Development and Co-operative Department	29,76,94,000	26,20,80,000	29,76,94,000	26,20,80,000
13.	Animal Husbandary Department	17,74,36,000	4,33,25,000	17,74,36,000	4,33,25,000
14.	Revenue Department	28,21,28,000	3,18,000	28,21,29,000	3,18,000
15.	Food Supplies and Transport Department	14,60,94,000	128,54,49,000	14,60,94,000	128,54,49,000
16.	Public Works Department	56,61,28,000	45,27,22,000	56,61,28,000	45,27,21,000
17.	Health & Medical Education Department	53,58,64,000	8,38,00,000	53,58,63,000	8,38,00,000
18.	Social Welfare Department	7,21,41,000	3,68,28,000	7,21,41,000	3,68,29,000
19.	Housing and Urban Development Department	9,05,71,000	22,70,50,000	9,05,72,000	22,70,50,000
20.	Tourism Department	3,62,89,000	6,85,25,000	3,62,90,000	6,85,25,000
21.	Forest Department	17,91,54,000	10,06,20,000	17,91,54,000	10,06,20,000
22.	Irrigation & Food Control Department	23,95,75,000	16,59,58,000	23,95,74,000	16,59,58,000
23.	Public Health Engineering Department	35,25,95,000	25,33,50,000	35,25,74,000	25,33,50,000
24.	Estates, Hospitality and Protocol and Parks and Gardens Department	7,32,80,000	1,35,77,000	7,32,80,000	1,35,77,000
25.	Labour, Stationery and Printing Department	4,03,65,000	1,11,04,000	4,03,65,000	1,11,04,000
26.	Fisheries Department	1,37,30,000	94,50,000	1,37,31,000	94,50,000
27.	Higher Education Department	20,82,22,000	5,87,71,000	20,82,21,000	5,87,70,000

MR. DEPUTY SPEAKER : Now, Shri Madan Lal Khurana to initiate the debate.

[Translation]

SHRI MADAN LAL KHURANA : This Budget is not upto the expectation. We have been emphasising the point for the last several years that we should get a complete report alongwith this Budget. How can we hold any discussion on this Budget in such a situation. The previous years' targets and achievement are normally shown in the Budget. (Interruptions).

[English]

SHRI PETER G. MARBANIANG (SHILLONG) : The Business Advisory committee in its meeting agreed to extend time, in fact, from Friday last. However, on Friday the 13th, the first day, it was not extended. I think we should also obey and respect the decision of the BAC. After all, leaders of all political parties are Members of the BAC and they had all agreed in the BAC that from today we shall extend the time. I think we should extend the time.

[Translation]

DR. LAXMINARAYAN PANDEYA (MANDSAUR) : The ONGC Bill was scheduled to be introduced first. Our hon. friend was ready to express his views thereon, but in the meanwhile the hon. Minister made a sudden announcement that there could be no discussion thereon at the moment. The Members of our party are not prepared at the moment to participate in a discussion on Jammu and Kashmir Budget. They received the copies of the Budget today itself.

SHRI SURYA NARAYAN YADAV (SAHARSA) : The hon. Members are not in a mood to sit late. It is all right that the Business Advisory Committee has submitted its report but it is also imperative to seek the opinion of the House. Moreover, today the hon. Members have come here from distant places and they are not prepared to sit late. We will sit late tomorrow.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, this is not fair. Dr. Pandeya is just saying that we have just

shifted the matter. In the afternoon itself we had discussed this matter. But in any case, as Shri Peter G. Marbaniang has pointed out, we are actually at this point of time very hard pressed for time to discuss the various Bills before us and if we do not start sitting right from now late in the evening, we will not be able to complete the business in time. Later on there may be lot of problems to complete the business.

Shri Khurana was saying that he was not prepared to speak. He is such an expert speaker and on a topic like Kashmir, he was speaking immediately after the Zero Hour even today itself! He was prepared even at 12 noon itself!

MR. DEPUTY-SPEAKER : Zero Hour is a source of inspiration for him.

[Translation]

SHRI RATILAL VARMA (DHANDUKA) : I have been invited by the Minister of Information and Broadcasting to view the feature film 'Aina'. So, I have to go there also.

DR. LAXMINARAYAN PANDEYA : The list of business is changed by the Government. The Government altered the order of the Public Premises Bill which was scheduled to be introduced earlier. The Government is now introducing the Budget of Jammu and Kashmir instead of introducing the Bill that was scheduled to be introduced by Sharmaji. We are, however, ready to sit late to consider these things. (Interruptions). Nevertheless, I object the stand taken by the Government.

SHRI DEVENDRA PRASAD YADAV : Mr. Speaker, Sir, you are now aware of the views of the Members of Treasury Benches and the Members of Opposition. Moreover, you are also aware of the recommendations of the Business Advisory Committee. Now I fail to understand as to why the Government is rigid in this regard. A reference has been made about Business Advisory Committee and moreover Peter Sahib, who is also on the Panel of Chairman, is also making a reference. This has been the practice in the House. The Business Advisory Committee who has the members of opposition also reached a decision in this regard. Therefore, it is not that the work should be done without even a slightest change in it. There has been a precedences and moreover the mood of the House is also taken into consideration. Moreover, it is required to seek the approval of the hon. Members of the House. (Interruptions). The business of the House cannot be conducted like this

without taking the consent of the hon. Members. If the majority of the Members are not in favour of late sitting today, they will then do it tomorrow and the work will also not suffer. It should be decided and the Government should not have any objection to it. The hon. Members are well determined to stick to their submission and you have already sought the opinion of the House. Mr. Deputy Speaker, Sir, you are yourself wise enough and you should therefore use your wisdom and discretion and adjourn the House to meet again tomorrow to sit late.

SHRI VIRENDRA SINGH (MIR-ZAPUR): Sir, even a Village Panchayat does not operate without the consent of the Panches. I think that this biggest Panchayat of the country is also modelled on the same structure. Even there the Sarpanch follows the consensus view of the Panches. Similarly, the Sarpanch of this House should also honour

the views of the Panches. This is what we want to submit.

[English]

MR. DEPUTY-SPEAKER: Taking into consideration the mood of the House, it is highly desirable that we shall adjourn the House now. But tomorrow, we shall have to compensate by sitting late. What happens is that some people are denied the opportunity of expressing their views. Keeping that in mind, we shall have to sit late tomorrow.

Now, the House stands adjourned to meet again tomorrow at 11.00 hours.

18.18 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, August 17, 1993/Sravaṇa 26, 1915 (Suka)